

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

Regn.No. RA-311/92 In
DA-409/86

Date of decision: 3.11.1992

Shri Narain Singh
Nadheria

.... Applicant

Versus

Secretary, Department
of Official Language,
New Delhi.

.... Respondent

CORAM:

The Hon'ble Mr.P.K. Kartha, Vice Chairman(J)

The Hon'ble Mr.B.N. Dhoundiyal, Administrative Member

1. Whether Reporters of local papers may be allowed
to see the Judgment?

2. To be referred to the Reporters or not?

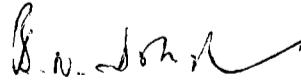
JUDGMENT

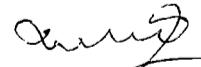
(of the Bench delivered by Hon'ble
Shri P.K. Kartha, Vice Chairman(J))

The petitioner in this R.A. is the original applicant
in DA-409/86 which was disposed of by judgement dated 28th
August, 1992. In the main application, he had challenged
the non-inclusion of his name in the list of appointments
to Grade III (Assistant Director) of Central Secretariat
Official Language Service. He had also sought other reliefs.

2. After hearing the learned counsel for both the parties and going through the records of the case carefully, the Tribunal held that the petitioner has no legal right to be included in the list of Assistant Directors, and that no relief can be granted to him. The Tribunal had passed an interim order on 28.11.1989 directing the respondents to maintain status quo as regards continuance of the applicant as Hindi Officer. While finally disposing of the application, the Tribunal, however, directed that the aforesaid interim order shall remain in operation for a period of 90 days from the date of the receipt of the judgement.

3. On going through the grounds raised in the present application, we see no error of law apparent on the face of the judgement. The petitioner has also not brought any fresh facts warranting a review of the judgement. In case the petitioner is aggrieved by the decision of the Tribunal, the proper course for him would be to move the Supreme Court by way of S.L.P. and not to reagitate the matter by filing a review petition. The R.A. is, accordingly, rejected.


(B.N. Dhoundiyal)
Administrative Member


(P.K. Kartha)
Vice-Chairman (Judl.)